

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

MP. OA/TA/MP. No. 383 /1993 (in OA No 416 /93)
Shri C.P. Chawla & ors Versus UOD & ors.

Date of Order	Orders
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This is an MP. (in OA. No 416 /93) for permission to file joint application in the OA. It is in order.

Sd. / (S) 14/7

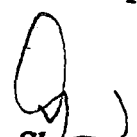
14/7

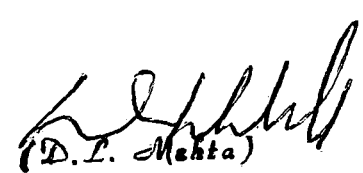
Register & Put up in Court for admission on 16-7-93 after OA -


REGISTRAR
C.A.T., JAIPUR

16.7.93

The M.P for joint application is allowed. ~~and~~ The M.P. stands disposed of.


(O. P. Sharma)
Administrative Member


(D.L. Mehta)
Vice-Chairman

Copy sent to the app
 and on vide 5/33

Sent 29-7-93
